

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 436
CP/103/ND/2023

IN THE MATTER OF:

Sangeeta Batra	...	Applicant
Versus		
Kanishka Vinyl Private Limited	...	Respondent

Under Section 241-242

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Adv. Shashi Bhushan Prasad

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **14.05.2024**.

-SD-
(Court Officer)